NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 12/(MAH)/2017 Connected with HC-C.S.D. No. 906/2016

CORAM:

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Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Man Diesel & Turbo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

1. Mr. Vishal Maheshwaris Advocate
2. Mr. Bankin Gangan Advocate
1/by Kheirtan legal Associates. SIGNATURE

Common Order CSP No. 11/230-232/NCLT/MB/MAH/2017 CSP No. 12/230-232/NCLT/MB/MAH/2017

At request of the party, list this matter for hearing on 19.1.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)